

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36486/2025	BHULA BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /326 /2024 () //	
2	D-BLAPL/36487/2025	MAHADEV CHAND @ MAHADEB CHAND VS STATE OF ODISHA	AMITAV TRIPATHY VS	PATNAGARH /322 /2025 () //	
3	D-BLAPL/36488/2025	RAMLAL KANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /317 /2025 () //	
4	D-BLAPL/36489/2025	PRIYAM PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 () //	
5	D-BLAPL/36498/2025	DEEPAK SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202500212
6	D-BLAPL/36500/2025	DHARAMVEER SAHNI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 () //	
7	D-BLAPL/36509/2025	AJIT KUMAR VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	JODA /129 /2025 () //	AOR20220001661C202500004
8	D-BLAPL/36510/2025	SANJAY BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /509 /2025 () //	
9	D-BLAPL/36512/2025	RAMESH SANDHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
10	D-BLAPL/36517/2025	RAGHU MUDULI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /377 /2024 () //	
11	D-BLAPL/36518/2025	MONIKA VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /18 /2025 () //	

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12	D-BLAPL/36521/2025	SUBASH KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAWAPARA /277 /2025 () //	
13	D-BLAPL/36524/2025	BUNA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TIKABALI /95 /2025 () //	
14	D-BLAPL/36527/2025	DILLIP PASUPALLO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GOSANINUAGAM /414 /2025 () //	
15	D-BLAPL/36529/2025	DAYANIDHI JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /197 /2022 () //	
16	D-BLAPL/36530/2025	MANORANJAN NATH @ MUNA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202500066
17	D-BLAPL/36534/2025	RUPASHREE MISHRA VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	MARKAT NAGAR /166 /2025 () //	
18	D-BLAPL/36537/2025	RAJU SEIKH @ RAJU SAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2025 () //	
19	D-BLAPL/36538/2025	SIKRAM PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /163 /2025 () //	
20	D-BLAPL/36539/2025	MANOJ SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NIHALPRASAD /65 /2024 () //	
21	D-BLAPL/36541/2025	SULTAN SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2025 () //	
22	D-BLAPL/36542/2025	GANESH PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
23	D-BLAPL/36544/2025	TOSHA RANJAN BARIK	JUGALA KISHORE PANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36547/2025	KUSA @ MANOJ PRADHAN	SALAUDDIN KHAN	TALCHER TOWN /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36554/2025	BHRAMARA KISAN	AKSHAYA KUMAR SAHOO	DEOGARH /162 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36555/2025	BASANTA SUNA	AKSHAYA KUMAR SAHOO	BAUNISUNI /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36557/2025	SONU DIGAL	DEBASIS MISHRA	NAYAPALLI P.S. /249 /2025	AOR20230001300C202500071
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36558/2025	PARSURAM NATHA	RAMESH CHANDRA MAHARANA	ANGUL SADAR PS /686 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36563/2025	SIPUN BEHERA	AMULYA RATNA PANDA	SPECIAL CRIME UNIT /8 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36565/2025	AKSHAY KUMAR	KARUNAKAR GAYA	RANPUR /307 /2025	AOD20240000640C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36566/2025	MITHILESH KUMAR @ GUPTA	SATYA RANJAN MULIA	ANGUL SADAR PS /520 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36567/2025	LAXMAN MAHAKUD @ LAXMAN MAHAKUR	SAKTI PRASAD DAS	NAYAGARH SADAR /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36570/2025	GANGULI @ BALARAM JENA	BIREN SANKAR TRIPATHY	BALANGA /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36572/2025	CHAKRADHAR MALLICK @ MALIK @ BABULU @ SORAKHA	SORAKHA NATH DAS	MANCHESWAR P.S. /551 /2025	
		VS	VS	()	

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35	D-BLAPL/36577/2025	STATE OF ODISHA SHIBA SAHU @ SIBARAM SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /91 /2018 ()	
36	D-BLAPL/36580/2025	STATE OF ODISHA SAGAR KUMAR GOUDA VS	SIDDHANT SARANGI VS	// S.P.(CID-CRL),CUTTACK /7 /2025 ()	AOD20250000975C202500039
37	D-BLAPL/36587/2025	STATE OF ODISHA JITU @ JITENDRA PRADHAN VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /244 /2025 ()	
38	D-BLAPL/36588/2025	STATE OF ODISHA SK. BABU VS	SMRUTI RANJAN ROUT VS	// MARKAT NAGAR /172 /2025 ()	
39	D-BLAPL/36592/2025	STATE OF ODISHA SK. JAMAL UDDIN @ JAMAL VS	SABANA KHATUN VS	// // ()	AOR20220002684C202500011
40	D-BLAPL/36593/2025	STATE OF ODISHA BIJAYA BAG VS	SUSHANTA KUMAR JOSHI VS	// //0 ()	
41	D-BLAPL/36595/2025	STATE OF ODISHA BAPINA NAIK VS	JYOTIRMAYA SAHOO VS	// BAGHAMARI /151 /2025 ()	
42	D-BLAPL/36599/2025	STATE OF ODISHA MUNISH KHAN @ MUNSHI KHAN VS	BIKRAM RATH VS	// TIGIRIA /226 /2023 ()	
43	D-BLAPL/36602/2025	STATE OF ODISHA MUNISH KHAN @ @ MUNSHI KHAN VS	BIKRAM RATH VS	// TIGIRIA /299 /2024 ()	
44	D-BLAPL/36603/2025	STATE OF ODISHA PRASANTA SAHU @ GUNU VS	RAJAT KUMAR PANDA VS	// PURUNAKATAK /152 /2025 ()	
45	D-BLAPL/36607/2025	STATE OF ODISHA AHALYA KANHAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// KHAJURIPADA /138 /2025 () //	

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46	D-BLAPL/36612/2025	PRASANTA SAHU @ GUNU VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	PURUNAKATAK /151 /2025 () //	
47	D-BLAPL/36614/2025	PRASANTA SAHU @ GUNU VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	PURUNAKATAK /150 /2025 () //	
48	D-BLAPL/36620/2025	SUJIT KUMAR MOHANTY @ PAPULU VS STATE OF ODISHA	AMIT KUMAR PATRA VS	SPL.TASK FORCE /1 /2024 () //	
49	D-BLAPL/36621/2025	GAJANAN BHALERAO VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ROURKELA GRPS. /96 /2025 () //	AOD20230001141C202500002
50	D-BLAPL/36629/2025	DALCHAND SHARMA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	G.R.P.S. (TITILAGARH) /96 /2025 () //	
51	D-CMP/48759/2025	SUDEEP KUMAR PATEL VS MAHAMMAD HUSSAIN KHAN@MD. AYUB KHAN	AJAYA KUMAR NANDA VS	// () //	
52	D-CMP/48799/2025	PRAMOD KUMAR SAHOO VS SK.MUNNA	AJODHYA RANJAN DASH VS	// () //	
53	D-CMP/48806/2025	ASIMAN BIBI VS MOHAMMED AZAM	PRASANTA KUMAR SATAPATHY VS	// () //	
54	D-CMP/48820/2025	PRADIP KUMAR SINGH VS CIVIL JUDGE (JR. DIVN.), BHUBANESWAR	BICHIRA NANDA MOHAPATRA VS	// () //	
55	D-CMP/48850/2025	GOKULANANDA TRIPATHY VS SULOCHANA DAS	RAGHUNATH DASMOHAPATRA VS	// () //	
56	D-CMP/48881/2025	CHATURBHUJA JAGADALA VS RANJAN MEHER	AKSHAYA KUMAR SAHOO VS	// () //	
57	D-CMP/48899/2025	TIRUPATI PANIGRAHI	ABHISHEK DASH	//	

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		VS	VS	0	
58	D-CMP/48902/2025	TIRUPATI CHOUDHURY		//	
		SABITA PANDEY	BYOMOKESH SAHOO	//	
		VS	VS	0	
59	D-CMP/48959/2025	RAMESWARI PRUSETH		//	
		SUBRAT KUMAR PADHI	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	
60	D-CMP/48978/2025	SANDEEP KUMAR PADHI		//	
		BAIDYANATH SATAPATHY	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
61	D-CONTC/48758/2025	SARASWATI PANDA		//	
		BASANTA KUMAR NAIK	C. ANANDA RAO	//	
		VS	VS	0	
62	D-CONTC/48771/2025	P.B.REDDY, GENERAL MANAGER,MCL,SUNDARGARH		//	
		NIRAKAR NAYAK	ADV.	//	
		VS	VS	0	
63	D-CONTC/48773/2025	GOURIRANI NAYAK,EX-DISTRICT EDUCATION OFFICER,KEONJHAR		//	
		UDAYANATH SAHOO	ADV.	//	
		VS	VS	0	
64	D-CONTC/48775/2025	PRIYABRAT PANDA,SENIOR ASSISTANT REGISTRAR OF COOPERATIVE SOCIETIES,BBSR		//	
		SATYENDRA NARAYAN DAS	ADV.	//	
		VS	VS	0	
65	D-CONTC/48778/2025	PRASHANTA KUMAR HOTA,CDMO,CUTTACK		//	
		M/S. MODI PROJECTS LTD. RANCHI	PAMI RATH	//	
		VS	VS	0	
66	D-CONTC/48786/2025	P.L.HARANADH,IRTS,JAGATSINGHPUR		//	
		BIJAY KUMAR TRIPATHY	ADV	//	AOR20220001727C202500122
		VS	VS	0	
67	D-CONTC/48787/2025	DR. N TIRUMALA NAIK, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
		ASHOK KUMAR DUTTA	KULDEEP MOHANTY	//	AOD20240000012C202500281
		VS	VS	0	
68	D-CONTC/48789/2025	ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
		DR.PRASANT KUMAR SWAIN	ADV.	//	
		VS	VS	0	

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69	D-CONTC/48791/2025	SWATI MISHRA,OAS DIBYAJYOTI DAS VS	ADV. VS	// // 0	
70	D-CONTC/48805/2025	BIGHNARAJ PUROHIT,MD,ODISHA CONSTRUCTION CORPORATION LTD.,BBSR,KHURDA AKSHAYA KUMAR SINGH VS	ADV. VS	// // 0	
71	D-CONTC/48827/2025	SOUDAMINI NAYAK,OAS SANTOSH KUMAR ROUT VS	ADV. VS	// // 0	
72	D-CONTC/48828/2025	ANU GARG,ADDITIONAL CHIEF SECRETARY,W R DEPT,BBSR,KHURDA SUDAM NAHAK VS	ADV. VS	// // 0	
73	D-CONTC/48836/2025	AJAYA KUMAR PATRA,OES ANUPAMA SWAIN VS	ADV. VS	// // 0	
74	D-CONTC/48855/2025	ARABINDA PADHI,IAS RASHMI RANJAN DASH VS	SRINIBASH SATAPATHY VS	// // 0	
75	D-CONTC/48856/2025	SANJEEB KUMAR MISHRA,IAS SARAT KUMAR MOHANTY VS	ADV. VS	// // 0	
76	D-CONTC/48857/2025	ANU GARG,IAS BIJAYA KUMAR SATPATHY VS	ADV. VS	// // 0	
77	D-CONTC/48858/2025	DHARITRY MISHRA,GENERAL MANAGER,ODISHA AGRICULTURAL MARKETING BOARD,BBSR,KHORDHA MALAYA KUMAR SAMAL VS	ADV. VS	// // 0	
78	D-CONTC/48859/2025	DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD,BBSR,KHORDHA KAMAKSHYA MOHAPATRA VS	ADV. VS	// // 0	
79	D-CONTC/48860/2025	DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARTKETING BOARD,BBSR,KHORDHA SANKARSAN SAMAL VS	ADV. VS	// // 0	
		DHARITRY MISHRA,GENERAL MANAGER,ODISHA AGRICULTURAL MARTKETING BOARD,BBSR,KHORDHA			

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80	D-CONTC/48862/2025	NARESH KUMAR SAHOO VS	ADV. VS	// ()	
81	D-CONTC/48864/2025	DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD,BBSR,KHORDHA DURGA KANTA MAHANTA @MAHANATA VS	SANGRAM JENA VS	// ()	
82	D-CONTC/48867/2025	ARVIND AGRAWAL,IAS PRANATI BARIK VS	SANGRAM JENA VS	// ()	
83	D-CONTC/48870/2025	ARVIND AGRAWAL,IAS BHUPATI KUMAR MOHANTA VS	SANGRAM JENA VS	// ()	
84	D-CONTC/48871/2025	ARVIND AGRAWAL,IAS KARTIKA CHANDRA BEHERA VS	ADV. VS	// ()	
85	D-CONTC/48872/2025	SATYABRATA SAHU,IAS NITYANANDA PAL VS	ADV. VS	// ()	
86	D-CONTC/48875/2025	SATYABRATA SAHU,IAS TRILOCHAN MOHANTY VS	ADV. VS	// ()	
87	D-CONTC/48877/2025	SATYABRATA SAHU,IAS SURATRAM NAIK VS	AMISHA MOHANTY VS	// ()	
88	D-CONTC/48880/2025	JHARANA PRADHAN,TAHASILDAR,BARGAON,SUNDARGARH NARENDRA KUMAR GUPTA VS	ADV. VS	// ()	
89	D-CONTC/48904/2025	HEMA KANTA SAY,IAS SOUMYAKANTA SENAPATI VS	ADV VS	// ()	AOR20220001296C202500102
90	D-CONTC/48908/2025	ARVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT. DURBADALA KUMBHAR VS	ADV. VS	// ()	
91	D-CONTC/48910/2025	N THIRUMAL NAIK,IAS GAYATRI RATH	ADV.	//	

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		VS	VS	()	
92	D-CONTC/48911/2025	PRAMOD KUMAR NAYAK,SUB-COLLECTOR CUM SETTLEMENT OFFICER,BALASORE	ADV.	//	
		M/S SARASWATA ENTERPRISES, CUTTACK	ADV.	//	
		VS	VS	()	
93	D-CONTC/48912/2025	GOURANGA CHARAN GHOSH,BDO,JALESWAR,BALASORE	ADV.	//	
		HARIKRUSHNA NAYAK	ADV.	//	
		VS	VS	()	
94	D-CONTC/48915/2025	AJAY KUMAR PATRA,DEO,GANJAM	ADV.	//	
		JATINDRA KUMAR SAHOO	ADV.	//	
		VS	VS	()	
95	D-CONTC/48938/2025	PARMESWAR FUNKWAL,GENERAL MANAGER,EAST COAST RAILWAY,BBSR,KHURDHA	ADV.	//	
		ANANTA MUKHI JENA	ADV.	//	
		VS	VS	()	
96	D-CONTC/48942/2025	SEBASHREE BHOI,BEO,DHANKAUDA,BARGARH	ADV.	//	
		LAXMIMANI MOHARANA	ADV.	//	
		VS	VS	()	
97	D-CONTC/48948/2025	NOONSAVATH THIRUMALA NAIK,IAS	ADV.	//	
		RAJ KISHORE SAHOO	ADV.	//	
		VS	VS	()	
98	D-CONTC/48953/2025	ASWATHY S.,IAS	ADV.	//	
		HAREKRISHNA BEHERA	ADV.	//	
		VS	VS	()	
99	D-CONTR/36623/2025	BALAMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHURDA	ADV.	//	
		SUKANTA KHANDAYATRAY	ADV.	//0	
		VS	VS	()	
100	D-CRLA/36594/2025	SATYABRATA SAHU,IAS	RAJENDRA KUMAR SAHU	BHARATPUR PS /167 /2023	
		SAGAR PRADHAN	RAJENDRA KUMAR SAHU	BHARATPUR PS /167 /2023	
		VS	VS	()	
		STATE OF ODISHA	VS	//	
101	D-CRLLP/36535/2025	STATE OF ODISHA	GAYATRI PATRA (A.S. C.)	RASOL /112 /2019	LOD20240000194C202500476
		VS	VS	()	
		ARABINDA @ JATI BEHERA	VS	//	
102	D-CRLMC/36480/2025	PRAFULA PRADHAN	ABHISIDDHANTA SAHOO	KANAS /48 /2019	AOR20220000014C202500051
		VS	VS	()	

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103	D-CRLMC/36491/2025	STATE OF ODISHA SANTOSH BARIK VS	AMITAV TRIPATHY VS	// MANAMUNDA /366 /2024 ()	
104	D-CRLMC/36492/2025	STATE OF ODISHA SANTOSH BARIK VS	AMITAV TRIPATHY VS	// SONEPUR /136 /2024 ()	
105	D-CRLMC/36494/2025	STATE OF ODISHA AMARESH BARIK@AMERSH BARIK VS	AMITAV TRIPATHY VS	// MANAMUNDA /366 /2024 ()	
106	D-CRLMC/36504/2025	STATE OF ODISHA RAMESWAR RANA VS	SK. ZAFARULLA VS	// BOUDH /178 /2025 ()	
107	D-CRLMC/36505/2025	STATE OF ODISHA VS SHUSANTA KUMAR DHALASAMANTA	PARTHA SARATHI NAYAK (A.G.A) VS	// CHAULIAGANJA /172 /2009 ()	LOD20240000172C202500452
108	D-CRLMC/36513/2025	AJAY BEHERA@AJAY KUMAR BEHERA VS	LALATENDU SAMANTARAY VS	// AUL /226 /2025 ()	
109	D-CRLMC/36519/2025	STATE OF ODISHA DEBU @ PRAKASH DAS VS	KULDEEP MOHANTY VS	// RUPSA /67 /2022 ()	AOD20240000012C202500282
110	D-CRLMC/36520/2025	STATE OF ODISHA SARADA PRASAD MOHANTY VS	AKHAND VS	// GOP /122 /2011 ()	
111	D-CRLMC/36522/2025	STATE OF ODISHA RAJA @ RIAJET @ RIYAJAT KHAN VS	KULDEEP MOHANTY VS	// BALASORE SADAR /436 /2025 ()	AOD20240000012C202500283
112	D-CRLMC/36523/2025 CRLMC/4978/2025	STATE OF ODISHA DEBASIS ROUT VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /260 /2025 J.M.F.C.(II),CUTTACK(Cuttack)	
113	D-CRLMC/36531/2025 CRLMC/4979/2025	STATE OF ODISHA DEBASIS ROUT@ DEBASISH ROUT VS	SMRUTI RANJAN ROUT VS	// GR/0001576/2025 CRR /253 /2025 J.M.F.C,CUTTACK(Cuttack)	
		STATE OF ODISHA		GR/0001009/2025	

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114	D-CRLMC/36540/2025	ASHOK KUMAR BEHERA @ NANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHUNTUNI /132 /2025 () //	AOR20220003722C202500247
115	D-CRLMC/36543/2025	MOHIT VERMA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	NUAGAM (DIGAPAHANDI) /130 /2017 () //	
116	D-CRLMC/36546/2025	SAHADEV ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	/ /0 () //	
117	D-CRLMC/36550/2025	ANIL KUMAR DAKUA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHARATPUR PS /444 /2025 () //	
118	D-CRLMC/36559/2025	RAJA SAHU VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /378 /2024 () //	
119	D-CRLMC/36560/2025	AKSHYA MAHANANDA VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /129 /2024 () //	
120	D-CRLMC/36562/2025	PRABIN KUMAR PAL VS JATINDRA SABAT	PABITRA KUMAR NAYAK VS	/ /0 () //	
121	D-CRLMC/36568/2025	BIRA @ BIRAMITRA MAHAKUD VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /51 /2025 () //	
122	D-CRLMC/36571/2025	SUBHAM PUTEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /166 /2025 () //	
123	D-CRLMC/36574/2025	KUSEL@KUSHALESWAR MEHER VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /165 /2017 () //	
124	D-CRLMC/36575/2025	DEBASIS BEHERA @ RINKU VS STATE OF ODISHA	ANIMA KUMARI DEI VS	BALIKUDA /428 /2024 () //	
125	D-CRLMC/36579/2025	SATYABAN MENDALI	AKSHAYA KUMAR SAHOO	ULLUNDA /143 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLMC/36584/2025	STATE OF ODISHA MANOJ KUMAR NAYAK	SULOCHANA PATRO	KHANDAGIRI P.S. /621 /2020	AOR20230001273C202500029
		VS	VS	()	
127	D-CRLMC/36585/2025	STATE OF ODISHA MANSINGH KANTA	AKSHAYA KUMAR SAHOO	KOMNA PS /153 /2015	
		VS	VS	()	
128	D-CRLMC/36590/2025	STATE OF ODISHA BASANTA KUMAR NAHAK @NAYAK	SURENDRA KUMAR BISWAL	SEA BEACH /40 /2004	
		VS	VS	()	
129	D-CRLMC/36596/2025	STATE OF ODISHA PRATAP LOHAR	SURYAKANTA DWIBEDI	JASHIPUR /60 /2019	
		VS	VS	()	
130	D-CRLMC/36610/2025	STATE OF ODISHA LIPUN JENA	SIDDHARTH GOUTAM DAS	BOLAGARH P.S. /207 /2025	
		VS	VS	()	
131	D-CRLMC/36613/2025	STATE OF ODISHA TUNA @ MANOJ KUMAR BISWAL	KULDEEP MOHANTY	BALASORE TOWN /8 /2010	AOD20240000012C202500285
		VS	VS	()	
132	D-CRLMC/36628/2025	STATE OF ODISHA ASHIS SUTAR @ ASHISH KUMAR SUTAR @ DIPUNA	SATYABRATA DASH	KUJANGA /68 /2023	
		VS	VS	()	
133	D-CRLMC/36630/2025	STATE OF ODISHA SWOGAT RAJDARSHI@SWAGAT	SATYABRATA DASH	INFOCITY PS /267 /2021	
		VS	VS	()	
134	D-CRLMC/36631/2025	STATE OF ODISHA NILU RANA	KIRTAN DANG	SAINTALA /105 /2024	
		VS	VS	()	
135	D-CRLMP/36511/2025	STATE OF ODISHA RAJANI MALIK	JAJATI KESHARI KHUNTIA	/ /0	
		VS	VS	()	
136	D-CRLMP/36526/2025	SUPERINTENDENT OF POLICE, BHADRAK BIJAY KUMAR SADANGI	RABI NARAYAN MOHANTY	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/36556/2025	STATE OF ODISHA RAJESHWRI BEHERA VS	RAMESH CHANDRA ROUT VS	// /0 ()	
138	D-CRLMP/36586/2025	STATE OF ODISHA JYOTI PRAKASH BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
139	D-CRLMP/36589/2025	STATE OF ODISHA RASMITA ROUT VS	BYOMAKESH TRIPATHY VS	// /0 ()	
140	D-CRLMP/36597/2025	STATE OF ODISHA SANGITARANI PATNAIK VS	BRAJA MOHAN SARANGI VS	// /0 ()	
141	D-CRLMP/36601/2025	STATE OF ODISHA CHITTA RANJAN OJHA VS	BRAJA MOHAN SARANGI VS	// /0 ()	
142	D-CRLMP/36615/2025	STATE OF ODISHA SARAT NAYAK VS	MANORANJAN PADHI VS	// /0 ()	
143	D-CRLMP/36616/2025	STATE OF ODISHA SANKAR DAS VS	KABIRAJ PRADHAN VS	// /0 ()	
144	D-CRLMP/36624/2025	STATE OF ODISHA PRADEEP DANSANA VS	NIRANJAN PANDA VS	// /0 ()	
145	D-CRLMP/36627/2025	STATE OF ODISHA AJAYA MALLICK VS	NIRANJAN PANDA VS	// /0 ()	
146	D-CRLMP/36632/2025	STATE OF ODISHA RINA RANI DAS VS	BHOJARAJ SETH VS	// /0 ()	
147	D-CRLREV/36493/2025 CRLREV/959/2025	STATE OF ODISHA PRIYABRATA BEHERA VS STATE OF ODISHA	PRABIN DAS VS	// /0	J.M.F.C.,DHENKANAL(Dhenkanal) ICC/0000015/2024

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148	D-CRLREV/36499/2025	HARERAM NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHAWANIPATNA SADAR /217 /2020 () //	
149	D-CRLREV/36502/2025	BABULA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /937 /2024 () //	
150	D-CRLREV/36503/2025	DITIKRUSHNA BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500073
151	D-CRLREV/36514/2025 CRLREV/954/2025	JAMIR MIYA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /257 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000185/2024	AOD20240000239C202500036
152	D-CRLREV/36545/2025	SINDHU NAVIN VS PUSPA DEVI THIRAINI	ASWINI KUMAR DASH VS	//0 () //	
153	D-CRLREV/36552/2025	ARYAN PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	SEA BEACH /237 /2024 () //	
154	D-CRLREV/36553/2025	BANSIDHAR PANIGRAHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	PADMAPUR /72 /2020 () //	
155	D-CRLREV/36591/2025	LINGARAJ GOUDA @ BATYA VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHULBANI TOWN /216 /2025 () //	AOD20240000012C202500284
156	D-CRLREV/36605/2025	SWAPNESWAR PANIGRAHI @ SIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /75 /2023 () //	
157	D-CRLREV/36609/2025	SAPAN NAHAK@SAPAN KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /405 /2025 () //	
158	D-EXP/48865/2025	JAYALAXMI ROUSTRAY VS ASSISTANT SETTLEMENT OFFICER , RENTAL COLONY	BIDESH RANJAN BEHERA VS	// () //	
159	D-FAO/48829/2025	THE DIVISIONAL MANAGER , M/S. NEW INDIA ASSURANCE CO. LTD. CUTTACK	DR. CHANDRANATH MOHANTY	//	AOR20220001406C202500026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SUBASINI MAHER @ DEI		//	
160	D-FAO/48853/2025	PRAMILA HEMANT GEDAM	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		ABDUL RAJIK KHALIK NAWAB		//	
161	D-FAO/48863/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK	SABITA RANJAN PATTNAIK	//	
		VS	VS	0	
		DURYODHAN PRADHAN		//	
162	D-MACA/48823/2025	RITANJALI SATPATHY @ RITANJALI SATAPATHY	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500324
		VS	VS	0	
		TAJUDDIN KHAN		//	
163	D-MACA/48826/2025	SUDARSHAN BARIK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500325
		VS	VS	0	
		KAPILA CHANDRA JENA		//	
164	D-MACA/48837/2025	EPILI SARASWATI	DEBASISH SAMAL	//	
		VS	VS	0	
		MASIMUKKU SAMBASHIVA RAO		//	
165	D-MACA/48873/2025	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD., KHURDA	SAUMEDRA KUMAR GHOSE	//	
		VS	VS	0	
		BHAGIRATHI ROUT		//	
166	D-MACA/48979/2025	MANOJ KUMAR BEHURA	DEBASISH PATNAIK	//	
		VS	VS	0	
		DIPAK DAS		//	
167	D-MACA/48980/2025	ISMAIL MOHAMAD	DEBASISH PATNAIK	//	
		VS	VS	0	
		SAMBHUNATH SANDHIBIGRAHA		//	
168	D-MATA/48774/2025	TRUPTIMAYEE PRADHAN	AMITAV TRIPATHY	//	
		VS	VS	0	
		SONEL KUMAR MUDULI		//	
169	D-MATA/48788/2025	BISHNU PRASAD MOHANTY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		NIBEDITA DAS		//	
170	D-MATA/48809/2025	NEEHARIKA SAHOO	SAROJ KUMAR DASH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-MATA/48815/2025	ARPIT KUMAR SAHOO ARAVINDRA SAHU VS SASMITA GARNAIK	PRABIN DAS VS	// // 0 //	
172	D-MATA/48933/2025	SWAYAMPURABHA SINGH VS SUJIT KUMAR MOHANTY	BYOMAKESH TRIPATHY VS	// 0 //	
173	D-MATA/48935/2025	ARNAPURNA AGASTI@SATAPATHY VS DEBASIS SATAPATHY	AJAYA KUMAR PRADHAN VS	// 0 //	
174	D-RPFAM/48821/2025	BIBEKANANDA PARIDA VS IPSITA MOHAKUD	AMIT PRASAD BOSE VS	// 0 //	
175	D-RPFAM/48918/2025	TAPASI JENA VS SUDHIR CH.JENA@SUDHIR CHANDRA JENA	SOMANATH NANDA VS	// 0 //	
176	D-RPFAM/48939/2025	SARBESWAR ROUT VS MANORAMA SAHANI @ ROUT	SURYAKANTA DASH VS	// 0 //	
177	D-RSA/48813/2025	RAMAKANTA BAGH VS COLLECTOR, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
178	D-RSA/48888/2025	UGRASEN@UGRESEN MANGARAJ VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //	
179	D-RSA/48977/2025	GYANRANJAN PANDA VS MONMOHAN PATI	RAJ KISHOR SWAIN VS	// 0 //	
180	D-RVWPET/48885/2025	STATE OF ODISHA VS SHRADDHANJALI DIGAL	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202500453
181	D-RVWPET/48895/2025	STATE OF ODISHA VS SONAM PANDA	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202500478

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-RVWPET/48897/2025	STATE OF ODISHA VS SHIBANI BEHERA	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000194C202500477
183	D-RVWPET/48972/2025	MD, OMFED, KHURDA VS STATE OF ODISHA	DEBENDRA KUMAR MOHANTY VS	// ()	
184	D-TRP(C)/48797/2025	DEEPANJALI BEHERA @ DIPANJALI SAMAL VS JANARDAN BEHERA	MD. GOLAM MADANI VS	// ()	
185	D-TRP(C)/48898/2025	LOPAMUDRA DAS VS KOUSIK DAS	BISWAJIT PASAYAT VS	// ()	
186	D-TRPCRL/36490/2025	ANURUP @ RAJAT PANI VS INDIRA PRIYADARSHINI TRIPATHY	SUSANTA KUMAR SAHU VS	DUNGURIPALI /109 /2025 ()	
187	D-WA/48760/2025	STATE OF ODISHA VS SANYASI BARIK	UMESH CHANDRA BEHURA,A.G.A VS	// ()	LOD20240000200C202500476
188	D-WA/48761/2025	STATE OF ODISHA VS DAYANIDHI PANIGRAHI	UMESH CHANDRA BEHURA,A.G.A VS	// ()	LOD20240000200C202500475
189	D-WA/48762/2025	STATE OF ODISHA VS ASHOK KUMAR SAMAL	UMESH CHANDRA BEHURA,A.G.A VS	// ()	LOD20240000194C202500474
190	D-WA/48763/2025	STATE OF ODISHA VS BIBHUTI BHUSAN DASH	UMESH CHANDRA BEHURA,A.G.A VS	// ()	LOD20240000172C202500451
191	D-WA/48802/2025 WA/1854/2025	LATA KUMBHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
192	D-WA/48830/2025	RAMANI CHETTI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// ()	
193	D-WA/48831/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500477

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		VS	VS	()	
194	D-WA/48833/2025	JAYASHREE JENA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500475
		VS	VS	()	
195	D-WA/48851/2025	PRADEEP KUMAR NAYAK JAGADANANDA	SUCHETA GUMANSINGH	//	
		VS	VS	()	
196	D-WA/48893/2025	STATE OF ODISHA JAGADANANDA	SUCHETA GUMANSINGH	//	
		VS	VS	()	
197	D-WA/48965/2025	STATE OF ODISHA SUBHASH CHANDRA MAHANTA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
198	D-WP(C)/48764/2025	STATE OF ODISHA SK.SANAULLA	RABINARAYAN NAYAK	//	
		VS	VS	()	
199	D-WP(C)/48765/2025 WP(C)/33706/2025	STATE OF ODISHA KALAHANADI SCHOOL OF NURSING	DEVI PRASAD DASH	//	AOD20250000901C202500008
		VS	VS	()	
200	D-WP(C)/48766/2025	STATE OF ODISHA RAGHAB BADHEI	DILIP KUMAR SAHU	//	AOR20220001727C202500123
		VS	VS	()	
201	D-WP(C)/48767/2025	STATE OF ODISHA ACHYUTANANDA DAS	RAJJEET ROY	//	
		VS	VS	()	
202	D-WP(C)/48768/2025	STATE OF ODISHA S.S.B. REGIONAL INSTITUTE OF SCIENCE AND TECHNOLOGY, Bhubaneswar	INDRANIL DAS	//	
		VS	VS	()	
203	D-WP(C)/48769/2025	PRESIDING OFFICER, LABOUR COURT BBSR., KHURDA NAMRABATI TAKRI	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500074
		VS	VS	()	
204	D-WP(C)/48770/2025	STATE OF ODISHA HRUSIKESH SAHOO	DEEPAK KU SAHOO	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/48772/2025	STATE OF ODISHA SUBHASINI DAS VS	MAHENDRA KUMAR SAHOO VS	// // ()	
206	D-WP(C)/48776/2025	STATE OF ODISHA KUNJALATA DAS VS	MAHENDRA KUMAR SAHOO VS	// // ()	
207	D-WP(C)/48777/2025	STATE OF ODISHA DIBAKAR PATTNAIK VS	DILLIP KUMAR SAHOO VS	// // ()	AOD20240000078C202500009
208	D-WP(C)/48779/2025	STATE OF ODISHA APALI BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
209	D-WP(C)/48780/2025 WP(C)/33775/2025	STATE OF ODISHA MUKESH BAIDYA VS	DEEPALI MAHAPATRA VS	// // ()	
210	D-WP(C)/48781/2025	STATE OF ODISHA SANTI LATA DEI VS	MAHENDRA KUMAR SAHOO VS	// // ()	
211	D-WP(C)/48782/2025	STATE OF ODISHA BHASKAR PANIGRAHI VS	PRATIK DASH VS	// // ()	
212	D-WP(C)/48783/2025	COLLECTOR AND DIST.MAGISTRATE, BALASORE RAJESH KUMAR DAS VS	MADAN MOHAN SWAIN VS	// // ()	
213	D-WP(C)/48784/2025 WP(C)/33745/2025	STATE OF ODISHA KULWINDER SINGH SIDHU VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202500025
214	D-WP(C)/48785/2025	THE COMMISSIONER CGST, CX AND CUSTOMS KARTIKA GOUDA VS	DEBASISH PATNAIK VS	// // ()	
215	D-WP(C)/48790/2025	RANJIT SAHOO RAMAKANTA SWAIN VS	UPENDRA KUMAR SAMAL VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/48792/2025	MANAS RANJAN MALLIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
217	D-WP(C)/48793/2025	SUNIL KUMAR SAHOO VS DEPUTY GENERAL MANAGER AND CIRCLE DEVELOPMENT OFFICER,STATE BANK OF INDIA	SHREEKANTA PRASAD SAHOO VS	// () //	AOD20240000449C202500002
218	D-WP(C)/48794/2025	NARAYAN BARIK VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// () //	
219	D-WP(C)/48795/2025	PURNA CHANDRA MISHRA VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //	
220	D-WP(C)/48796/2025	BHUBANESWAR DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //	
221	D-WP(C)/48798/2025	TIKESWAR BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //	
222	D-WP(C)/48800/2025	PRAKASH AGARWAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //	
223	D-WP(C)/48801/2025 WP(C)/33760/2025	DHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
224	D-WP(C)/48803/2025	AJAYA KUMAR PANDA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// () //	
225	D-WP(C)/48804/2025	AKRURA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500290
226	D-WP(C)/48807/2025	RAKESH KUMAR NAIK VS BRANCH MANAGER,AXIS BANK,RAM MANDIR SQUARE, BBSR	NALINI KANTA DASH VS	// () //	
227	D-WP(C)/48808/2025	PRASANJIT KARMAKAR	NALINI KANTA DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-WP(C)/48810/2025	DEBTS RECOVERY TRIBUNAL, CUTTACK SUKANTA BEHERA	PRAKASH KUMAR MISHRA	//	
		VS	VS	()	
229	D-WP(C)/48811/2025	STATE OF ODISHA GOUTAM SAMAL	SOUBHAGYA SWAIN	//	AOR20220001296C202500100
		VS	VS	()	
230	D-WP(C)/48812/2025	STATE OF ODISHA TUNILATA SWAIN	SOUBHAGYA SWAIN	//	AOR20220001296C202500101
		VS	VS	()	
231	D-WP(C)/48814/2025	STATE OF ODISHA RABINDRA GIRI	SAPAN KUMAR PAL	//	AOD20240000545C202500022
		VS	VS	()	
232	D-WP(C)/48816/2025	STATE OF ODISHA M/S CHILIKA FOODS AND RESTAURANTS	MITU KUMAR BISWAL	//	AOD20240000430C202500058
		VS	VS	()	
233	D-WP(C)/48817/2025	STATE OF ODISHA SMITA MOHANTY	SAMEER KUMAR DAS	//	
		VS	VS	()	
234	D-WP(C)/48818/2025	STATE OF ODISHA GANGA PADHAN	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	()	
235	D-WP(C)/48819/2025	THE CONSOLIDATION OFFICER, BARAPALI, BARAGARH SUDIPTA SAHA	KRISHNA CHANDRA SAHU	//	
	WP(C)/33759/2025	VS	VS	()	
236	D-WP(C)/48822/2025	DIRECTOR GENERAL , NATIONAL COUNCIL OF SCIENCE MUSEUMS, KOLKATA BRANCH MANAGER L.I.C.OF INDIA, KENDRAPARA	ASHOK KUMAR MOHANTY	//	
		VS	VS	()	
237	D-WP(C)/48824/2025	RASHMITA SAHOO BHAGIRATHI MALLICK	PRADEEP KUMAR KHUNTIA	//	
	WP(C)/33797/2025	VS	VS	()	
238	D-WP(C)/48825/2025	STATE OF ODISHA PRAVATI KUMARI GANTAYAT	SUBHADUTTA ROURAY	//	
		VS	VS	()	

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239	D-WP(C)/48832/2025	STATE OF ODISHA AHALYA PRADHAN VS	AMITAV TRIPATHY VS	// // 0	
240	D-WP(C)/48834/2025	STATE OF ODISHA MAGUNI NAYAK VS	SUSHANTA KUMAR MISHRA VS	// // 0	
241	D-WP(C)/48835/2025	STATE OF ODISHA M/S.S.J.DEVELOPERS AND HOUSING PVT. LTD.,BBSR VS	RAMDAS ACHARY VS	// // 0	
242	D-WP(C)/48838/2025	SECY, ODISHA REAL ESTATE TEGULATORY AUTHORITY, BBSR GAGANBIHARI PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // 0	
243	D-WP(C)/48839/2025	STATE OF ORISSA MITA SETHI VS	AMITAV TRIPATHY VS	// // 0	
244	D-WP(C)/48840/2025	INSPECTOR GENERAL OF POLICE, CUTTACK RANGE, CUTTACK ANJALIBALA SAHU VS	SUSHANTA KUMAR MISHRA VS	// // 0	
245	D-WP(C)/48841/2025	STATE OF ORISSA ESTER BARH VS	RAMAKRISHAN NAIK VS	// // 0	
246	D-WP(C)/48842/2025	STATE OF ODISHA ALEKHA SITHA VS	PRASANTA KUMAR MISHRA VS	// // 0	
247	D-WP(C)/48843/2025	STATE OF ORISSA GAGAN BIHARI SAMANTRAY VS	PRASANTA KUMAR MISHRA VS	// // 0	
248	D-WP(C)/48844/2025	STATE OF ORISSA RAMA AMANTA VS	PRASANTA KUMAR MISHRA VS	// // 0	
249	D-WP(C)/48845/2025	STATE OF ORISSA RADHAKRISHNA SAHU VS	RABI NARAYAN MISHRA - 2 VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/48846/2025	FAKIR BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
251	D-WP(C)/48847/2025	SATRUGHNA BEHERA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //	
252	D-WP(C)/48848/2025	SOUMYAKANTA MAHALIK VS REGIONAL PASSPORT OFFICER, GUJARAT	SAURAV TIBREWAL VS	// 0 //	
253	D-WP(C)/48849/2025	DILIP KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/48852/2025	PRASANTA KUMAR JENA VS TAHASILDAR, DHARMASALA, JAJPUR	MANAS RANJAN SATPATHY VS	// 0 //	
255	D-WP(C)/48854/2025	SUKUTA MANDAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
256	D-WP(C)/48861/2025	BIPIN BIHARI MAHARANA VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //	
257	D-WP(C)/48866/2025	SHYAM SUNDAR JENA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// 0 //	
258	D-WP(C)/48868/2025	PADMALAVA KHADIA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //	
259	D-WP(C)/48869/2025	SAGARIKA TRIPATHY VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
260	D-WP(C)/48874/2025	DEBABRATA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
261	D-WP(C)/48876/2025	SUJATA SAHOO	BIBHUDATTA PANDA	//	

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		VS	VS	0	
262	D-WP(C)/48878/2025	ADDITIONAL COMMISSIONER ADDL REVISION COURT IV BBSR LAXMIDHAR GURU	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
263	D-WP(C)/48879/2025	THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK DR. CHINMAY MOHAPATRA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
264	D-WP(C)/48882/2025	STATE OF ODISHA JITU MUDULI	BIVUDATTA CHALAN	//	
		VS	VS	0	
265	D-WP(C)/48883/2025	STATE OF ODISHA M/S PALASH UDYOG FOODS PVT. LTD., CUTTACK	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
266	D-WP(C)/48884/2025	STATE OF ODISHA AVINNA CHANDRA DASH	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
267	D-WP(C)/48886/2025	STATE OF ODISHA MINAKSHI SARANGI	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
268	D-WP(C)/48887/2025	STATE OF ODISHA KUMARI SRIYA SALONEE	LAKSMIDHAR KABI	//	
		VS	VS	0	
269	D-WP(C)/48889/2025	THE CONTROLLER OF EXAMINATION, BBSR JASOBANTA BEHERA	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
270	D-WP(C)/48890/2025	GANGADHAR BEHERA DR.SUBRAT KUMAR SATPATHY	AVIJIT MISHRA	//	
		VS	VS	0	
271	D-WP(C)/48891/2025	STATE OF ODISHA ISWARA BHANDARY	NIRANJAN PANDA	//	AOD20250000124C202500020
		VS	VS	0	
272	D-WP(C)/48892/2025	STATE OF ODISHA DEEPANSU SEKHAR NANDA	HARA PRASAD RATH	//	
		VS	VS	0	

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273	D-WP(C)/48894/2025	STATE OF ODISHA ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	AUROVINDA MOHANTY	// //	
		VS	VS	()	
274	D-WP(C)/48896/2025	THE SECY OFFICE OF THE INSURANCE OMBUDSMAN, BBSR DAMAYANTI BHOI	PRAMOD KUMAR PADHEE	// //	AOR20220004443C202500009
		VS	VS	()	
275	D-WP(C)/48900/2025	REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION GOKULANANDA SAHU	SARASWATI SENAPATI	// //	
		VS	VS	()	
276	D-WP(C)/48901/2025	STATE OF ODISHA TRAILOKYANATH SAHOO	SUKANTA KUMAR MISHRA	// //	
		VS	VS	()	
277	D-WP(C)/48903/2025	STATE OF ODISHA MANIKA PANGI	JAYAKRISHNA MOHAPATRA	// //	
		VS	VS	()	
278	D-WP(C)/48905/2025	STATE OF ODISHA MAHESWAR BEHERA	AKSHAYA KUMAR SAHOO	// //	
		VS	VS	()	
279	D-WP(C)/48906/2025	CHAIRMAN, ODISHA GRAMEEN BANK, BBSR PRADIP KUMAR MAJHI	TAPAS KUMAR JENA	// //	
		VS	VS	()	
280	D-WP(C)/48907/2025	THE SUPERINTENDING CGST AND CENTRAL EXCISE, BERHAMPUR PUSPALATA ROUTHAY	BRAJA MOHAN SARANGI	// //	
		VS	VS	()	
281	D-WP(C)/48909/2025	STATE OF ODISHA UPENDRA KUMAR DALAI	KISHORE KUMAR MISHRA	// //	
		VS	VS	()	
282	D-WP(C)/48913/2025	STATE OF ODISHA BIJAYA KUMAR MISHRA	SURYAKANTA DWIBEDI	// //	
		VS	VS	()	
283	D-WP(C)/48914/2025	STATE OF ODISHA AKHILENDRA MOHANTY	SHUBHENDU KUMAR PARIDA	// //	
		VS	VS	()	
		BRANCH MANAGER STATE BANK OF INDIA , KHORDHA		//	

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284	D-WP(C)/48916/2025	PRABHATA MAHAKHUDA VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //	
285	D-WP(C)/48917/2025	KULAMANI MAJHI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //	
286	D-WP(C)/48919/2025	SUSANTA KUMAR ROUT VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //	
287	D-WP(C)/48920/2025	LAXMIDHAR GURU VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
288	D-WP(C)/48921/2025	GALAGATLA ESWARA RAO VS THE INSPECTOR GENERAL, (IG), FRONTIER HEAD QUARTER (SPL OPERATIONS), BSF, ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
289	D-WP(C)/48922/2025	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //	
290	D-WP(C)/48923/2025	RAJESH THAKUR VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
291	D-WP(C)/48924/2025	ASHIS KUMAR KHUNTIA VS UNION OF INDIA	ANINDYA KUMAR MISHRA VS	// 0 //	
292	D-WP(C)/48925/2025	CHANDRIKA BHUYAN VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
293	D-WP(C)/48926/2025	BIJU KUMBHAR VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
294	D-WP(C)/48927/2025	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //	
295	D-WP(C)/48928/2025	MURALIDHAR SWAIN	BUDHIRAM DAS	//	

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		VS	VS	()	
296	D-WP(C)/48929/2025	THE STATE OF ODISHA BHABAGRAHI DAS	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202500044
		VS	VS	()	
297	D-WP(C)/48930/2025	STATE OF ODISHA RASHMI RANJAN SAHOO	PRASANTA KUMAR DAS	//	
		VS	VS	()	
298	D-WP(C)/48931/2025	THE COLLECTOR, JAGATSINGHPUR PRAFULLA KUMAR PANDA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
299	D-WP(C)/48932/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
300	D-WP(C)/48934/2025	STATE OF ODISHA BISWANATH SWAIN	PREMANANDA MOHANTY	//	
		VS	VS	()	
301	D-WP(C)/48936/2025	STATE OF ODISHA BIJAY BEHERA	ASHIT KUMAR DASH	//	
		VS	VS	()	
302	D-WP(C)/48937/2025	STATE OF ODISHA BCI ENGINEERING INDIA PVT.LTD, BARGARH	RABINDRA NATH PRUSTY	//	
		VS	VS	()	
303	D-WP(C)/48940/2025	STATE OF ODISHA MAHESWAR SAHOO	JYOTI RANJAN KHUNTIA	//	
		VS	VS	()	
304	D-WP(C)/48941/2025	STATE OF ODISHA MD. SAHABAZ ALAM @ MD. SHAHBAZ ALAM	SAMAPIKA MISHRA	//	
		VS	VS	()	
305	D-WP(C)/48943/2025	MD. MAMTAZ KUSTI BEHERA	ASHIT KUMAR DASH	//	
		VS	VS	()	
306	D-WP(C)/48944/2025	STATE OF ODISHA MD. SAHABAZ ALAM 2 MD. SHAHBAZ ALAM	SAMAPIKA MISHRA	//	
		VS	VS	()	

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307	D-WP(C)/48945/2025	MD. MAMTAZ LAXMI NARAYAN SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // 0 //	
308	D-WP(C)/48946/2025	BRAJENDRA PANDA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	
309	D-WP(C)/48947/2025	JAYANT KUMAR BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
310	D-WP(C)/48949/2025	UPENDRA NAYAK VS MAHANADI COALFIELDS LTD., SAMBALPUR	ANAND PRAKASH DAS VS	// 0 //	
311	D-WP(C)/48950/2025	ARUN CHANDRA BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
312	D-WP(C)/48951/2025	HRUSIKESH BARIHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
313	D-WP(C)/48952/2025	MINATI SINGH VS PUSPANJALI SAHOO	SAMAPIKA MISHRA VS	// 0 //	
314	D-WP(C)/48954/2025	BISWAJIT THAKUR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
315	D-WP(C)/48955/2025	GANGADHAR RATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
316	D-WP(C)/48956/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
317	D-WP(C)/48957/2025	BABAJI CHARAN SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	

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318	D-WP(C)/48958/2025	PUSPALATA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
319	D-WP(C)/48960/2025	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
320	D-WP(C)/48961/2025	SHYAM SUNDAR SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
321	D-WP(C)/48962/2025	SUBASH CHARAN BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
322	D-WP(C)/48963/2025	JADUMANI MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
323	D-WP(C)/48964/2025	BRAJABANDHU BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
324	D-WP(C)/48966/2025	SUBHANKARI DAS VS SANJAY JAJU	TANMAY MISHRA VS	// 0 //	
325	D-WP(C)/48967/2025	KANHU CHARAN SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
326	D-WP(C)/48968/2025	PRAFULLA KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
327	D-WP(C)/48969/2025	BAIDHAR PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
328	D-WP(C)/48970/2025	BISWANATH PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
329	D-WP(C)/48971/2025	BISWANATH DAS	SHASHI BHUSAN JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/48973/2025	MD.BASIR	SUBRAT KUMAR KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/48974/2025	ASHOK RAITA	BISWORANJAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/48975/2025	GOBINDA CHANDRA MOHAPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/48976/2025	BASANTA KUMAR PANIGRAHI	SANKAR PRASAD PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WPCRL/36508/2025	RASMITA SAHOO	NIRMAL RANJAN ROUSTRAY	KANTABANIA PS /126 /2025	AOD20240000714C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/36481/2025	NIBASH CHANDRA MOHANTY	PRIYA RANJAN SINGH	MOTANGA /432 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/36482/2025	TUSHAR KANTA BISWAL	SARBESWAR SAHOO	//	AOD20220004505C202500143
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/36483/2025	DEBADULLAL RAY	GOPINATH MISHRA	DELANGA /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/36484/2025	SRIKANTA ROUT	LAXMAN PRADHAN	SUKINDA /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/36485/2025	SUDHA SAGARIKA PANDA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500227
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/36495/2025	KAILASH CHANDRA NAYAK	KEDAR CHANDRA SARANGI	MOHANA /191 /2025	
		VS	VS	()	

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341	D-ABLAPL/36496/2025	STATE OF ODISHA ANANDA NAYAK @ ANANDA PARICHHA VS	KEDAR CHANDRA SARANGI VS	// MOHANA /190 /2025 ()	
342	D-ABLAPL/36497/2025	STATE OF ODISHA ISHAK PRADHAN @ ANIL KUMAR PRADHAN VS	KEDAR CHANDRA SARANGI VS	// MOHANA /192 /2025 ()	
343	D-ABLAPL/36501/2025	STATE OF ODISHA SOUMYARANJAN PADHIARY VS	ARIJEET MISHRA VS	// INDUSTRIAL ESTATE PS /279 /2025 ()	
344	D-ABLAPL/36506/2025	STATE OF ODISHA DEBENDRA @ DEBENDRA KUMAR MAHANTA VS	PATITAPABAN NATH VS	// HARICHANDANPUR /178 /2025 ()	AOR20230000492C202500010
345	D-ABLAPL/36507/2025	STATE OF ODISHA SIPU NAIK @ SIPUN KUMAR NAIK VS	MANORANJAN DAS VS	// DHENKANAL SADAR /902 /2025 ()	AOR20220000053C202500124
346	D-ABLAPL/36515/2025	STATE OF ODISHA CHANDAN @ ADITYA NARAYAN MOHANTY VS	KISHORE KUMAR MISHRA VS	// BALIAPANDA /219 /2025 ()	AOD20250000498C202500043
347	D-ABLAPL/36516/2025	STATE OF ODISHA RAJASHREE BHOLA VS	SAMARENDRA MOHANTY VS	// BIRIDI PS /295 /2025 ()	
348	D-ABLAPL/36525/2025	STATE OF ODISHA BHAGIRATHI SAHU VS	PANCHANAN PANIGRAHI VS	// BAGDIA /77 /2024 ()	AOR20250000001C202500072
349	D-ABLAPL/36528/2025	STATE OF ODISHA SILU SARANGI VS	SAUMYA RANJAN PRADHAN VS	// CHOUDWAR /677 /2025 ()	AOD20240000490C202500026
350	D-ABLAPL/36532/2025	STATE OF ODISHA SAKTI PRASADA JENA @ SAKTI PRASAD JENA VS	AKSHAYA KUMAR SUBUDHI VS	// SAHID NAGAR P.S. /417 /2025 ()	
351	D-ABLAPL/36533/2025	STATE OF ODISHA LIPU LENKA VS	AKSHAYA KUMAR SUBUDHI VS	// JAGATSINGPUR /833 /2025 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/36536/2025	JAINA BIBI VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	EOW,BHUBANESWAR /12 /2021 () //	
353	D-ABLAPL/36548/2025	SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LAXMISAGAR P.S. /649 /2025 () //	AOD20230001174C202500014
354	D-ABLAPL/36549/2025	JHARANA TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	CYBER CRIME AND E.O, BALASORE /45 /2025 () //	AOD20230001174C202500015
355	D-ABLAPL/36551/2025	JAYSEN PATRO VS STATE OF ODISHA	SUBHAM SHARMA VS	// () //	AOD20220003503C202500016
356	D-ABLAPL/36561/2025	RAKESH KUMAR SAHOO VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CAPITAL P.S. /74 /2022 () //	
357	D-ABLAPL/36564/2025	MAHENDRA SET @ SETH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	AMBABHONA /227 /2025 () //	
358	D-ABLAPL/36569/2025	KAILASH CHANDRA MALLICK VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	GOP /160 /2024 () //	
359	D-ABLAPL/36573/2025	SATISH KUMAR PATRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	BAMBARI /161 /2025 () //	
360	D-ABLAPL/36576/2025	SURENDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JAJPUR TOWN /192 /2025 () //	
361	D-ABLAPL/36578/2025	NILU BEHERA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	MARINE PS ARAKHAKUDA /46 /2022 () //	
362	D-ABLAPL/36581/2025	ANJALI MISHRA @ ANJALI SHARMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAKHAPURA /134 /2025 () //	
363	D-ABLAPL/36582/2025	NIHAR RANJAN NAYAK	SURYAKANTA DWIBEDI	BANTALA /369 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/36583/2025	JITU MENDILI	SANJAYA KUMAR PANIGRAHI	BIRMAHARAJPUR /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/36598/2025	SANKAR BHUYAN	MITU KUMAR BISWAL	KHALLIKOTE /932 /2025	AOD20240000430C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/36600/2025	MADHUSUDAN PATRA	SANGRAM DALUA	EOW,BHUBANESWAR /14 /2025	AOR20230000872C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/36604/2025	AJIT KUMAR PATRA	SUSIL KUMAR PATTNAIK	BONAI /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/36606/2025	SATYA NARAYAN DIXIT @ SATYA DIXIT	JAYADEBA BEHERA	BHADRAK TOWN /674 /2025	AOD20240000366C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/36608/2025	PURNA CHANDRA PATRA	KODANDA KUMAR BHUYAN	BONAI /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/36611/2025	MADHUSUDAN @ KALIA HIANL @ KALIA HIAL	JAYADEBA BEHERA	BELPARA /334 /2025	AOD20240000366C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/36617/2025	SAMIR KUMAR BURMAN	SANJIT KUMAR DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/36618/2025	PRAKASH KU. PATTNAIK @ PRAKASH KUMAR PATTNAIK	JYOTIRMAYA SAHOO	NIRAKARPUR /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/36619/2025	CHANDRA SEKHAR MAHAPATRA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /468 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/36622/2025	DILU BARAD @ DILLIIP KUMAR BARAD	JYOTIRMAYA SAHOO	CHANDAPUR /106 /2025	
		VS	VS	()	

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**FILING REPORT AS ON :25/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
375	D-ABLAPL/36625/2025	STATE OF ODISHA RAKASHASI @ RAKASASHI TRIPATHY VS	DEVASHIS PANDA VS	// TIRTOL /598 /2025 ()	
376	D-ABLAPL/36626/2025	STATE OF ODISHA CHANDRAMA BARIK VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	// BEGUNIAPADA /600 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :25/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/36535/2025 CRLLP/ /	STATE OF ODISHA MP	GAYATRI PATRA (A.S. C.)	78/2025
2	D-TRPCRL/36490/2025 TRPCRL/ /	ANURUP @ RAJAT PANI MP	SUSANTA KUMAR SAHU	113/2025
3	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA(SENIOR ADV.)	133/2025
4	D-CRLMP/36632/2025 CRLMP/ /	RINA RANI DAS MP	BHOJARAJ SETH	259/2025
5	D-JCRLA/7/2018 JCRLA/7/2018	RAJA GOCHHAYAT @ BEHERA MP	NIHA AGRAWAL	387/2025
6	D-JCRLA/7/2018 JCRLA/7/2018	RAJA GOCHHAYAT @ BEHERA MP	NIHA AGRAWAL	388/2025
7	D-JCRLA/1457/2025 JCRLA/5/2025	PRADEEP KUMAR BISWAL MP	ADV., SASMITA NANDA	389/2025
8	D-JCRLA/1457/2025 JCRLA/5/2025	PRADEEP KUMAR BISWAL MP	ADV.	390/2025
9	D-JCRLA/23986/2024 JCRLA/136/2024	SANTOSH KUMAR SAHU MP	MS. GAYATRI PATRA (A.C.)	391/2025
10	D-JCRLA/23986/2024 JCRLA/136/2024	SANTOSH KUMAR SAHU MP	MS. GAYATRI PATRA (A.C.)	392/2025
11	D-JCRLA/38709/2024 JCRLA/206/2024	BELALASEN PRADHAN MP	ADV.	393/2025
12	D-JCRLA/38709/2024 JCRLA/206/2024	BELALASEN PRADHAN MP	ADV.	394/2025
13	D-TRP(C)/48744/2025 TRP(C)/ /	SUBHASHREE DAS MP	AVIJIT PATNAIK	452/2025
14	D-CONTC/31002/2024 CONTC/6178/2024	RAMAKRUSHNA PANDA MP	SANJAYA KUMAR DAS	464/2025
15	D-RVWPET/41661/2025 RVWPET/ /	TILA DEI MP	AMBIKA PRASAD RAY	476/2025
16	D-RVWPET/48885/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	477/2025
17	D-RVWPET/48885/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	478/2025
18	D-RVWPET/48895/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	479/2025
19	D-RVWPET/48895/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	480/2025
20	D-RVWPET/48897/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	481/2025
21	D-RVWPET/48897/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	482/2025
22	D-RVWPET/48972/2025 RVWPET/ /	MD, OMFED, KHURDA MP	DEBENDRA KUMAR MOHANTY	483/2025
23	D-RVWPET/48972/2025 RVWPET/ /	MD, OMFED, KHURDA MP	DEBENDRA KUMAR MOHANTY	484/2025
24	D-RPFAM/48821/2025 RPFAM/ /	BIBEKANANDA PARIDA MP	AMIT PRASAD BOSE	559/2025
25	D-RPFAM/48918/2025 RPFAM/ /	TAPASI JENA MP	SOMANATH NANDA	560/2025
26	D-RPFAM/48939/2025	SARBESWAR ROUT	SURYAKANTA DASH	

27	RPFAM/ / D-CMAPL/32870/2025 CMAPL/ /	MP PRAMOD KUMAR DEHURY MP	ADV.	561/2025 571/2025
28	D-MATA/48788/2025 MATA/ /	BISHNU PRASAD MOHANTY MP	AMIT PRASAD BOSE	662/2025
29	D-MATA/29404/2025 MATA/450/2025	SUDIP MISHRA MP	KISHORE KUMAR MISHRA	663/2025
30	D-MATA/48809/2025 MATA/ /	NEEHARIKA SAHOO MP	SAROJ KUMAR DASH	664/2025
31	D-MATA/47838/2025 MATA/ /	AMIT DAS @ AMIT KUMAR DAS MP	OM SWARUP	665/2025
32	D-MATA/38973/2024 MATA/332/2024	DEBASISH DASH MP	SAMIR KUMAR MISHRA (SR. ADV.)	666/2025
33	D-MATA/26970/2025 MATA/ /	ANUPAMA PANDA MP	LAMBODAR ACHARI	667/2025
34	D-MATA/48933/2025 MATA/ /	SWAYAMPURABHA SINGH MP	BYOMAKESH TRIPATHY	668/2025
35	D-FAO/32512/2025 FAO/377/2025	THE MANAGER LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., MP	BBSR	1033/2025
36	D-FAO/48829/2025 FAO/ /	THE DIVISIONAL MANAGER , M/S. NEW INDIA ASSURANCE COMPANY LTD., MP	CHANDRA SOMNATHYACK	1034/2025
37	D-FAO/48863/2025 FAO/ /	NATIONAL INSURANCE COMPANY LTD., MP	ANJAN PATTNAIK	1035/2025
38	D-BLAPL/23835/2025 BLAPL/8426/2025	BHABANI SHANKAR DASH MP	BISWA RANJAN DAS	1120/2025
39	D-BLAPL/14239/2025 BLAPL/4971/2025	RAJU @ RAJESH KUMAR PENTHEI MP	LALITENDU BHUYAN	1121/2025
40	D-BLAPL/34985/2025 BLAPL/12054/2025	KATIYA @ NISHIKANTA MAHALIK MP	SWAGATIKA SAHOO	1122/2025
41	D-CRLREV/36493/2025 CRLREV/959/2025	PRIYABRATA BEHERA MP	PRABIN DAS	1400/2025
42	D-CRLREV/36502/2025 CRLREV/ /	BABULA SETHI MP	ARIJEET MISHRA	1401/2025
43	D-CRLREV/36552/2025 CRLREV/ /	ARYAN PANDA MP	NIRANJAN LENKA	1402/2025
44	D-CRLREV/36553/2025 CRLREV/ /	BANSIDHAR PANIGRAHI MP	SRINIBASH SATAPATHY	1403/2025
45	D-CRLREV/36591/2025 CRLREV/ /	LINGARAJ GOUDA @ BATYA MP	KULDEEP MOHANTY	1404/2025
46	D-CRLREV/36591/2025 CRLREV/ /	LINGARAJ GOUDA @ BATYA MP	KULDEEP MOHANTY	1405/2025
47	D-CRLREV/36605/2025 CRLREV/ /	SWAPNESWAR PANIGRAHI @ SIBA MP	JYOTIRMAYA SAHOO	1406/2025
48	D-CRLREV/36609/2025 CRLREV/ /	SAPAN NAHAK@SAPAN KUMAR NAHAK MP	JYOTIRMAYA SAHOO	1407/2025
49	D-RSA/48723/2025 RSA/ /	MANGARAJ RAUL MP	SOUBHAGYA SWAIN	1634/2025
50	D-RSA/145/2018 RSA/145/2018	SRIKANTA SINGHA MP	M/S.BHAKTAHARI MOHANTY	1635/2025
51	D-RSA/145/2018 RSA/145/2018	SRIKANTA SINGHA MP	M/S.BHAKTAHARI MOHANTY	1636/2025
52	D-RSA/145/2018 RSA/145/2018	SRIKANTA SINGHA MP	M/S.BHAKTAHARI MOHANTY	1637/2025
53	D-RSA/146/2018 RSA/146/2018	DAITARI SINGHA MP	M/S.BHAKTAHARI MOHANTY	1638/2025
54	D-RSA/146/2018 RSA/146/2018	DAITARI SINGHA MP	M/S.BHAKTAHARI MOHANTY	1639/2025
55	D-RSA/146/2018 RSA/146/2018	DAITARI SINGHA MP	M/S.BHAKTAHARI MOHANTY	1640/2025
56	D-RSA/21487/2025 RSA/273/2025	NABAGHANA ROUT MP	JAGAJIBAN PRADHAN	1641/2025
57	D-RSA/48888/2025 RSA/ /	UGRASEN@UGRESEN MANGARAJ MP	ARUN KUMAR MISHRA	1642/2025

58	D-RSA/20918/2025 RSA/256/2025	TRUPTIMAYEE BASTIA MP	DWARIKA PRASAD MOHANTY	1643/2025
59	D-RSA/48977/2025 RSA/ /	GYANRANJAN PANDA MP	RAJ KISHOR SWAIN	1644/2025
60	D-CMP/48759/2025 CMP/ /	SUDEEP KUMAR PATEL MP	AJAYA KUMAR NANDA	1940/2025
61	D-CMP/48799/2025 CMP/ /	PRAMOD KUMAR SAHOO MP	AJODHYA RANJAN DASH	1941/2025
62	D-CMP/48806/2025 CMP/ /	ASIMAN BIBI MP	PRASANTA KUMAR SATAPATHY	1942/2025
63	D-CMP/48434/2025 CMP/ /	NARMADA NAIK MP	DEBASHISHA HOTA	1943/2025
64	D-CMP/48881/2025 CMP/ /	CHATURBHUJA JAGADALA MP	AKSHAYA KUMAR SAHOO	1944/2025
65	D-CMP/48899/2025 CMP/ /	TIRUPATI PANIGRAHI MP	ABHISHEK DASH	1945/2025
66	D-CMP/48902/2025 CMP/ /	SABITA PANDEY MP	BYOMOKESH SAHOO	1946/2025
67	D-CMP/42919/2025 CMP/1697/2025	SEEMA PATTNAYAK MP	BISHNU PRASAD PRADHAN	1947/2025
68	D-ABLAPL/20617/2025 ABLAPL/8216/2025	ABHIMANYOU PARIDA MP	M/S ABHISIDDHANTA SAHOO	2112/2025
69	D-ABLAPL/5821/2025 ABLAPL/2198/2025	GOURANGA BEHERA MP		2113/2025
70	D-ABLAPL/33555/2025 ABLAPL/12935/2025	BINOD BHUTIA MP		2114/2025
71	D-ABLAPL/17848/2025 ABLAPL/7215/2025	TRINATH SAHU MP	DURGA PRASANA DAS	2115/2025
72	D-ABLAPL/34166/2025 ABLAPL/13058/2025	BIGHNESH PRADHAN MP	ACHYUTANANDA PATTANAIK	2116/2025
73	D-ABLAPL/26827/2025 ABLAPL/10490/2025	PABITRA PAIKERA @ PAIKRAY MP		2117/2025
74	D-MACA/48177/2025 MACA/ /	D.M.,NEW INDIA ASSURANCE CO. LTD., MP	CURAMCKI RANJAN MOHANTY	2720/2025
75	D-MACA/48177/2025 MACA/ /	D.M.,NEW INDIA ASSURANCE CO. LTD., MP	CURAMCKI RANJAN MOHANTY	2721/2025
76	D-MACA/48837/2025 MACA/ /	EPILI SARASWATI MP	DEBASISH SAMAL	2722/2025
77	D-MACA/48823/2025 MACA/ /	RITANJALI SATPATHY @ RITANJALI SAT MP	SOUBHAGYA KUMAR DASH	2723/2025
78	D-MACA/48823/2025 MACA/ /	RITANJALI SATPATHY @ RITANJALI SAT MP	SOUBHAGYA KUMAR DASH	2724/2025
79	D-MACA/48826/2025 MACA/ /	SUDARSHAN BARIK MP	SOUBHAGYA KUMAR DASH	2725/2025
80	D-MACA/48826/2025 MACA/ /	SUDARSHAN BARIK MP	SOUBHAGYA KUMAR DASH	2726/2025
81	D-MACA/48592/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,ANGUL MP	SABITA RANJAN PATTNAIK	2727/2025
82	D-MACA/48873/2025 MACA/ /	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD. MP	SAKUMBERA KUMAR GHOSE	2728/2025
83	D-MACA/48979/2025 MACA/ /	MANOJ KUMAR BEHURA MP	DEBASISH PATNAIK	2729/2025
84	D-MACA/48979/2025 MACA/ /	MANOJ KUMAR BEHURA MP	DEBASISH PATNAIK	2730/2025
85	D-MACA/48980/2025 MACA/ /	ISMAIL MOHAMAD MP	DEBASISH PATNAIK	2731/2025
86	D-MACA/48980/2025 MACA/ /	ISMAIL MOHAMAD MP	DEBASISH PATNAIK	2732/2025
87	D-CRLA/34790/2025 CRLA/1342/2025	SUDAM NAYAK MP	ARUNA NAYAK	3254/2025
88	D-CRLA/32393/2025 CRLA/ /	JANAKA @ RAMA PURTI MP	ARUNA NAYAK	3255/2025
89	D-CRLA/20460/2025	AKSHAYA KUMAR CHAND	PRAKASH KUMAR MISHRA	

	CRLA/799/2025	MP		3256/2025
90	D-CRLA/223/2023	ANUJA MALLIK	DURLABHA RANJAN MISHRA, N.PANDA, S.K.PRADHAN,DHANANJA	
	CRLA/223/2023	MP		3257/2025
91	D-CRLA/223/2023	ANUJA MALLIK	DURLABHA RANJAN MISHRA, N.PANDA, S.K.PRADHAN,DHANANJA	
	CRLA/223/2023	MP		3258/2025
92	D-CRLA/30255/2024	BHARAT@SUSHANTA KUMAR SETHI	BIBHUTI BHUSAN SWAIN	
	CRLA/1070/2024	MP		3259/2025
93	D-CRLA/299/2016	PRADEEP KHUNTIA	MR.ARUN KUMAR DAS	
	CRLA/299/2016	MP		3260/2025
94	D-CRLA/2848/2024	GOPAL@BHISMADEV SAHU	ACHYUTA NANDA ROUSTRAY	
	CRLA/70/2024	MP		3261/2025
95	D-CRLMC/36491/2025	SANTOSH BARIK	AMITAV TRIPATHY	
	CRLMC/ /	MP		3525/2025
96	D-CRLMC/36492/2025	SANTOSH BARIK	AMITAV TRIPATHY	
	CRLMC/ /	MP		3526/2025
97	D-CRLMC/32020/2025	SWADHIN KUMAR KHATUA@SWADHIN KU KHATUA		
	CRLMC/4280/2025	MP		3527/2025
98	D-CRLMC/36494/2025	AMARESH BARIK@AMERSH BARIK	AMITAV TRIPATHY	
	CRLMC/ /	MP		3528/2025
99	D-CRLMC/36504/2025	RAMESWAR RANA	SK. ZAFARULLA	
	CRLMC/ /	MP		3529/2025
100	D-CRLMC/36513/2025	AJAY BEHERA@AJAY KUMAR BEHERA	LALATENDU SAMANTARAY	
	CRLMC/ /	MP		3530/2025
101	D-CRLMC/36540/2025	ASHOK KUMAR BEHERA @ NANDA	BISWARANJAN DALAI	
	CRLMC/ /	MP		3531/2025
102	D-CRLMC/20758/2024	PRAKASH NAIK	OM PRAKASH SARAN	
	CRLMC/2834/2024	MP		3532/2025
103	D-CRLMC/16291/2024	NITYANANDA BARAL		
	CRLMC/2170/2024	MP		3533/2025
104	D-CRLMC/36550/2025	ANIL KUMAR DAKUA	TANMAYA KUMAR MOHANTY	
	CRLMC/ /	MP		3534/2025
105	D-CRLMC/24683/2025	PRAMOD KUMAR SAHOO	SIDHARTH SANKAR MOHAPATRA	
	CRLMC/ /	MP		3535/2025
106	D-CRLMC/36562/2025	PRABIN KUMAR PAL	PABITRA KUMAR NAYAK	
	CRLMC/ /	MP		3536/2025
107	D-CRLMC/36571/2025	SUBHAM PUTEI	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3537/2025
108	D-CRLMC/28186/2025	RANJAN KUMAR MOHANTY	DURGA PRASANA DAS	
	CRLMC/3691/2025	MP		3538/2025
109	D-CRLMC/36575/2025	DEBASIS BEHERA @ RINKU	ANIMA KUMARI DEI	
	CRLMC/ /	MP		3539/2025
110	D-CRLMC/35963/2025	BISHNU PAIK	TUKUNA KUMAR MISHRA	
	CRLMC/ /	MP		3540/2025
111	D-CRLMC/36584/2025	MANOJ KUMAR NAYAK	SULOCHANA PATRO	
	CRLMC/ /	MP		3541/2025
112	D-CRLMC/36584/2025	MANOJ KUMAR NAYAK	SULOCHANA PATRO	
	CRLMC/ /	MP		3542/2025
113	D-CRLMC/26847/2025	BASANTA KUMAR BEHERA		
	CRLMC/3556/2025	MP		3543/2025
114	D-CRLMC/27050/2025	BASANTA KUMAR BEHERA		
	CRLMC/3621/2025	MP		3544/2025
115	D-CRLMC/36631/2025	NILU RANA	KIRTAN DANG	
	CRLMC/ /	MP		3545/2025
116	D-WA/48760/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4545/2025
117	D-WA/48760/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4546/2025
118	D-WA/48760/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4547/2025
119	D-WA/48761/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4548/2025
120	D-WA/48761/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4549/2025

121	D-WA/48761/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4550/2025
122	D-WA/48762/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4551/2025
123	D-WA/48762/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4552/2025
124	D-WA/48762/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4553/2025
125	D-WA/48763/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4554/2025
126	D-WA/48763/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4555/2025
127	D-WA/48763/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4556/2025
128	D-WA/48802/2025 WA/1854/2025	LATA KUMBHAR MP	AMIT PRASAD BOSE	4557/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4558/2025
130	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4559/2025
131	D-WA/48851/2025 WA/ /	JAGADANANDA MP	SUCHETA GUMANSINGH	4560/2025
132	D-WA/48831/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4561/2025
133	D-WA/48831/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4562/2025
134	D-WA/48893/2025 WA/ /	JAGADANANDA MP	SUCHETA GUMANSINGH	4563/2025
135	D-WA/48833/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4564/2025
136	D-WA/48833/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4565/2025
137	D-WA/46443/2025 WA/ /	ROJI JENA @ ROJI RAJ MP	GOPAL KRUSHNA MOHANTY	4566/2025
138	D-WA/2604/2023 WA/2604/2023	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	4567/2025
139	D-WP(C)/48717/2025 WP(C)/33785/2025	BALLAV CHANDRA ROUT MP	DEBASIS ROUT	21185/2025
140	D-WP(C)/48722/2025 WP(C)/ /	P. AMBICA PRASAD MP	SURESH CHANDRA DASH	21186/2025
141	D-WP(C)/48082/2025 WP(C)/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI	21187/2025
142	D-WP(C)/32844/2025 WP(C)/22937/2025	SANTOSH KUMAR MOHANTY MP		21188/2025
143	D-WP(C)/48734/2025 WP(C)/ /	BHAGIRATHI MOHARANA MP	SURESH CHANDRA DASH	21189/2025
144	D-WP(C)/55236/2024 WP(C)/2316/2025	THE CHAIRMAN, UTKAL GRAMEEN BANK, MP	RAJESH KUMAR NANDA	21190/2025
145	D-WP(C)/48767/2025 WP(C)/ /	ACHYUTANANDA DAS MP	RAJJEET ROY	21191/2025
146	D-WP(C)/13132/2022 WP(C)/13132/2022	KORAPUT DISTRICT PVT. BUS EMPLOYEES MP	SUNIL KUMAR JENA	21192/2025
147	D-WP(C)/46969/2025 WP(C)/32438/2025	SAMIKSHYA TRIVEDY MP	SANKET TRIVEDY	21193/2025
148	D-WP(C)/48626/2025 WP(C)/ /	KHULANA NAYAK MP	NIRMAL KISHORE RATH	21194/2025
149	D-WP(C)/48779/2025 WP(C)/ /	APALI BEHERA MP	BIJAYA KUMAR BEHERA 1	21195/2025
150	D-WP(C)/48769/2025 WP(C)/ /	NAMRABATI TAKRI MP	BISWAJIT RANJAN TRIPATHY	21196/2025
151	D-WP(C)/48782/2025 WP(C)/ /	BHASKAR PANIGRAHI MP	PRATIK DASH	21197/2025
152	D-WP(C)/48783/2025	RAJESH KUMAR DAS	MADAN MOHAN SWAIN	

	WP(C)/ /	MP		21198/2025
153	D-WP(C)/41650/2025 WP(C)/29224/2025	DEBASIS DASH MP	NISHIKANT MISHRA	21199/2025
154	D-WP(C)/41963/2025 WP(C)/30387/2025	NIKHIL N KAPUR MP	KISHORE KUMAR MISHRA	21200/2025
155	D-WP(C)/48790/2025 WP(C)/ /	RAMAKANTA SWAIN MP	UPENDRA KUMAR SAMAL	21201/2025
156	D-WP(C)/48792/2025 WP(C)/ /	MANAS RANJAN MALLIK MP	AMIT PRASAD BOSE	21202/2025
157	D-WP(C)/48794/2025 WP(C)/ /	NARAYAN BARIK MP	SUSANTA KUMAR JETHY	21203/2025
158	D-WP(C)/48801/2025 WP(C)/33760/2025	DHIRENDRA KUMAR SWAIN MP	AMIT PRASAD BOSE	21204/2025
159	D-WP(C)/30764/2025 WP(C)/21627/2025	HI TECH EDIFICE PVT LTD., BBSR MP	AFRAAZ SUHAIL	21205/2025
160	D-WP(C)/30757/2025 WP(C)/21479/2025	HI TECH EDIFICE PVT LTD, BBSR MP	AFRAAZ SUHAIL	21206/2025
161	D-WP(C)/31353/2025 WP(C)/22437/2025	HI TECH EDIFICE PVT. LTD., BBSR MP	AFRAAZ SUHAIL	21207/2025
162	D-WP(C)/24352/2025 WP(C)/17417/2025	DR.SOUMYA RANJAN DAS MP		21208/2025
163	D-WP(C)/48807/2025 WP(C)/ /	RAKESH KUMAR NAIK MP	NALINI KANTA DASH	21209/2025
164	D-WP(C)/3527/2025 WP(C)/6318/2025	KALPANA SAHOO MP	AMIYA BHUSAN DASH	21210/2025
165	D-WP(C)/48810/2025 WP(C)/ /	SUKANTA BEHERA MP	PRAKASH KUMAR MISHRA	21211/2025
166	D-WP(C)/20310/2024 WP(C)/11633/2024	SRIKANT KUMAR MOHANTY MP	AMAR KUMAR MOHANTY	21212/2025
167	D-WP(C)/20310/2024 WP(C)/11633/2024	SRIKANT KUMAR MOHANTY MP	AMAR KUMAR MOHANTY	21213/2025
168	D-WP(C)/48811/2025 WP(C)/ /	GOUTAM SAMAL MP	SOUBHAGYA SWAIN	21214/2025
169	D-WP(C)/48819/2025 WP(C)/33759/2025	SUDIPTA SAHA MP	KRISHNA CHANDRA SAHU	21215/2025
170	D-WP(C)/48822/2025 WP(C)/ /	BRANCH MANAGER L.I.C.OF INDIA, KENDRAPALLE MP	DEEPAK KUMAR MOHANTY	21216/2025
171	D-WP(C)/48812/2025 WP(C)/ /	TUNILATA SWAIN MP	SOUBHAGYA SWAIN	21217/2025
172	D-WP(C)/48824/2025 WP(C)/33797/2025	BHAGIRATHI MALLICK MP	PRADEEP KUMAR KHUNTIA	21218/2025
173	D-WP(C)/48825/2025 WP(C)/ /	PRAVATI KUMARI GANTAYAT MP	SUBHADUTTA ROURAY	21219/2025
174	D-WP(C)/48834/2025 WP(C)/ /	MAGUNI NAYAK MP	SUSHANTA KUMAR MISHRA	21220/2025
175	D-WP(C)/48835/2025 WP(C)/ /	M/S.S.J.DEVELOPERS AND HOUSING PVT. LIMITED MP	RAMBHASA CHARY	21221/2025
176	D-WP(C)/48841/2025 WP(C)/ /	ESTER BARH MP	RAMAKRISHAN NAIK	21222/2025
177	D-WP(C)/48816/2025 WP(C)/ /	M/S CHILIKA FOODS AND RESTAURANTS MP	MITU KUMAR BISWAL	21223/2025
178	D-WP(C)/30920/2023 WP(C)/30920/2023	TARANI MISHRA MP	SUBHRANSU KUMAR SUBUDHI	21224/2025
179	D-WP(C)/48846/2025 WP(C)/ /	FAKIR BHOI MP	NIRANJAN PANDA	21225/2025
180	D-WP(C)/53898/2024 WP(C)/33225/2024	INA MOHANTY MP	ANKITA MUKHERJI	21226/2025
181	D-WP(C)/48854/2025 WP(C)/ /	SUKUTA MANDAL MP	ANAM CHARAN PANDA	21227/2025
182	D-WP(C)/47627/2025 WP(C)/33109/2025	AMITA PATNAIK MP	ADWITIYA SATPATHY	21230/2025
183	D-WP(C)/48866/2025 WP(C)/ /	SHYAM SUNDAR JENA MP	JAYANTA KUMAR PADHI	21231/2025

184	D-WP(C)/48869/2025 WP(C)/ /	SAGARIKA TRIPATHY MP	BIVUDATTA CHALAN	21232/2025
185	D-WP(C)/44054/2025 WP(C)/30464/2025	SNIGDHA MOHANTY MP	BIDESH RANJAN BEHERA	21233/2025
186	D-WP(C)/48874/2025 WP(C)/ /	DEBABRATA MISHRA MP	SUBHADUTTA ROUSTRAY	21234/2025
187	D-WP(C)/48879/2025 WP(C)/ /	DR. CHINMAY MOHAPATRA MP	ANUP UDAYA SENAPATI	21235/2025
188	D-WP(C)/48882/2025 WP(C)/ /	JITU MUDULI MP	BIVUDATTA CHALAN	21236/2025
189	D-WP(C)/48889/2025 WP(C)/ /	JASOBANTA BEHERA MP	SRITAM KUMAR NAYAK	21237/2025
190	D-WP(C)/48892/2025 WP(C)/ /	DEEPANSU SEKHAR NANDA MP	HARA PRASAD RATH	21238/2025
191	D-WP(C)/10131/2024 WP(C)/5738/2024	JAMMULA VENKATA SURESH KUMAR MP	SUBHADUTTA ROUSTRAY	21239/2025
192	D-WP(C)/16868/2022 WP(C)/16868/2022	DAMBARUDHAR NAIK MP	AJAY KUMAR NAYAK	21240/2025
193	D-WP(C)/41250/2025 WP(C)/28899/2025	M/S.MARIUM STONEX, BERHAMPUR, GANJAM MP	PRANAYA KISHORE HARICHANDAN	21241/2025
194	D-WP(C)/43491/2025 WP(C)/30644/2025	M/S ILIYAS GRANITE, GANJAM MP	PRANAYA KISHORE HARICHANDAN	21242/2025
195	D-WP(C)/48907/2025 WP(C)/ /	PUSPALATA ROUSTRAY MP	BRAJA MOHAN SARANGI	21243/2025
196	D-WP(C)/24860/2023 WP(C)/24860/2023	ANURAKTA DAS MP		21244/2025
197	D-WP(C)/31074/2023 WP(C)/31074/2023	SALMA HEMBRAM MP	KSHIROD KUMAR ROUT	21245/2025
198	D-WP(C)/46875/2025 WP(C)/32991/2025	PREMRAJ PRADHANI MP	RAMAKANTA DAS	21246/2025
199	D-WP(C)/16693/2019 WP(C)/16693/2019	BANAMALI MISHRA MP	M/S.HIMANSHU SEKHAR MISHRA	21247/2025
200	D-WP(C)/34374/2025 WP(C)/23871/2025	UDENATH NAIK MP	SUBRAT KUMAR DAS	21248/2025
201	D-WP(C)/41089/2025 WP(C)/28706/2025	DR.DEBASISH MOHAPATRA MP		21249/2025
202	D-WP(C)/13798/2025 WP(C)/10316/2025	MANOJ KUMAR SUNANI @ MANOJ SUNANI MP	ANUSAR KUMAR MISHRA	21250/2025
203	D-WP(C)/48930/2025 WP(C)/ /	RASHMI RANJAN SAHOO MP	PRASANTA KUMAR DAS	21251/2025
204	D-WP(C)/48929/2025 WP(C)/ /	BHABAGRAHI DAS MP	SURYAKANTA DASMOHAPATRA	21252/2025
205	D-WP(C)/48949/2025 WP(C)/ /	UPENDRA NAYAK MP	ANAND PRAKASH DAS	21253/2025
206	D-WP(C)/48956/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	LALIT KUMAR MAHARANA	21254/2025
207	D-WP(C)/48966/2025 WP(C)/ /	SUBHANKARI DAS MP	TANMAY MISHRA	21255/2025
208	D-WP(C)/48974/2025 WP(C)/ /	ASHOK RAITA MP	BISWORANJAN SWAIN	21256/2025
209	D-WP(C)/20248/2025 WP(C)/13843/2025	KRUSHNA JIBAN DASH MP	MANOJ KUMAR MOHANTY	21257/2025